GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY

LOK SABHA

UNSTARRED QUESTION NO. 4298

ANSWERED ON 26/03/2025

PROGRESS UNDER PM-KUSUM

4298. DR. SHIVAJI BANDAPPA KALGE SMT. DELKAR KALABEN MOHANBHAI SHRI BHUMARE SANDIPANRAO ASARAM

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Pradhan Mantri-Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) is being implemented with the objective of providing energy and water security, making agriculture sector diesel free and generating additional income for farmers by producing solar energy in various States of the country especially in Maharashtra including Chhatrapati Sambhaji Nagar district and Dadra and Nagar Haveli Union Territory and if so, the details thereof;
- (b) the details of the progress made in this regard in the country including Maharashtra particularly in Chhatrapati Sambhaji Nagar district and Union Territory of Dadra and Nagar Haveli, State/UT-wise and district-wise; and
- (c) the challenges faced during the implementation of the said scheme along with the measures proposed to be taken to address the same?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER (SHRI SHRIPAD YESSO NAIK)

(a) & (b) Yes, The PM-KUSUM scheme is being implemented with the objective to provide energy security, de-dieselisation of the agriculture sector and enhancing income of farmers. It is a demand driven scheme and the capacities are allocated based on demand received from the States/UTs. As per the demand raised by the State of Maharashtra, the Ministry has allocated 260 MW under Component A, 5.05 lakh pumps under Component B and 7.75 lakhs pumps under Component C to the state. There is no demand received from UT of Dadra and Nagar Haveli. The State/UT wise progress under PM KUSUM, including State of Maharashtra, is placed at **Annexure-I.**

The district wise progress in the state of Maharashtra, including Chhatrapati Sambhaji Nagar, as provided by SIAs, is placed at **Annexure II.**

(c) PM KUSUM scheme was launched in March 2019 and suffered initial setbacks due to COVID-19 pandemic and supply chain disruptions. Subsequently, under Component A and Component C, the delays were largely due to the unavailability of low-cost finance, requirement of collateral by banks, land-related bottlenecks, etc. Under Component B, the main challenge has been the non-availability of timely and adequate state share. Some states have also taken time to conclude tenders, leading to delays in installations.

To address these issues, Ministry has taken proactive steps and now all the components are included under AIF which allows access to low cost financing to farmers. Additionally, the Ministry issued simplified and comprehensive revised guidelines in January 2024, which address the issues related to land, state share and other technical challenges.

Annexure-I referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4298 for 26.03.2025

State/UT-wise progress under PM-KUSUM Scheme (as on 28.02.2025)

S. No.	State Name	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)	Sanctioned (FLS)	Installed (IPS+FLS)
1	Andaman & Nicobar Islands	0	0	34	0	436	0	0
2	Andhra Pradesh	0	0	0	0	0	100000	0
3	Arunachal Pradesh	0	0	700	434	0	0	0
4	Assam	2	0	4000	0	0	0	0
5	Bihar	0	0	0	0	0	70000	0
6	Chhattisgarh	30	4	0	0	0	0	0
7	Dadra and Nagar Haveli	0	0	0	0	0	0	0
8	Daman & Diu	0	0	0	0	0	0	0
9	Gujarat	0	0	18212	9349	0	725000	91976
10	Goa	50	0	900	100	0	11000	700
11	Haryana	158	6.65	197655	149717	0	12899	0
12	Himachal Pradesh	100	25.95	1270	785	0	0	0
13	Jammu & Kashmir	0	0	5000	2228	0	0	0
14	Jharkhand	0	0	42985	31509	0	0	0
15	Karnataka	0	0	41360	1895	0	766588	5066
16	Kerala	0	0	8	8	39448	25387	8999
17	Ladakh	0	0	1400	0	0	0	0
18	Madhya Pradesh	1790	48.63	59400	7325	0	445000	7417
19	Maharashtra	260	6	505000	336289	0	775000	113640
20	Manipur	0	0	1150	78	0	0	0
21	Meghalaya	0	0	3035	98	0	0	0
22	Mizoram	0	0	1700	40	0	0	0
23	Nagaland	0	0	265	65	0	0	0
24	Odisha	40	0	16441	5666	0	10000	0
25	Puducherry	0	0	0	0	0	0	0
26	Punjab	0	0	33000	12952	186	95000	0
27	Rajasthan	6550	338.75	162914	96731	6418	400000	20108
28	Tamil Nadu	14	1	5200	4187	5000	6000	0
29	Telangana	1000	0	0	0	28000	0	0
30	Tripura	5	0	10895	4072	3600	0	50
31	Uttar Pradesh	1	0	110948	61181	12000	129000	2000
32	Uttarakhand	0	0	5685	866	200	0	0
33	West Bengal	0	0	0	0	20	0	20
	Total	10,000	430.98	12,29,157	7,25,575	95,308	35,70,874	2,49,976

Annexure-II referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 4298 for 26.03.2025

District wise progress in the state of Maharashtra under PM KUSUM (as on 20.03.2025)

S. No.	District	Component-A (MW installed)	Component-B (No. of pumps installed)	Component-C (FLS) (No. of pumps solarized in feeder)
1.	Ahmednagar	0	31,432	12,048
2.	Akola	2	3,682	3,029
3.	Amravati	0	2,056	0
4.	Beed	0	32,273	10,417
5.	Bhandara	0	3,927	0
6.	Buldhana	0	11,496	5,447
7.	Chandrapur	0	1,413	0
8.	Chhatrapati Sambhajinagar	0	22,671	11,877
9.	Dharashiv	0	15,117	2,516
10.	Dhule	0	9,483	0
11.	Gadchiroli	0	2,403	0
12.	Gondia	0	3,186	0
13.	Hingoli	0	16,768	0
14.	Jalgaon	0	17,837	9,254
15.	Jalna	0	32,876	5,471
16.	Kolhapur	0	4,820	8,995
17.	Latur	0	10,301	20,481
18.	Nagpur	0	2,252	0
19.	Nanded	0	13,228	6,463
20.	Nandurbar	0	10,610	0
21.	Nashik	0	26,480	17,015
22.	Palghar	0	1,484	0
23.	Parbhani	0	22,127	1,925
24.	Pune	0	13,968	1,496
25.	Raigad	0	599	0
26.	Ratnagiri	0	646	0
27.	Sangli	0	5,030	3,589
28.	Satara	0	6,314	2,418
29.	Sindhudurg	0	521	0
30.	Solapur	2	16,427	0
31.	Thane	0	1,417	0
32.	Wardha	0	855	0
33.	Washim	0	7,105	5,494
34.	Yavatmal	0	6,467	969
	Total	4	3,57,271	1,28,904